

LOK SABHA

Monday, February 19, 1968/Magha 30,
1889 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

Obituary Reference

MR. SPEAKER: I have to inform the House of the sad demise of Dr. Kailas Nath Katju who passed away at Allahabad on the 17th February, 1968 at the age of 81.

Dr. Katju was a Member of the Constituent Assembly of India and First Lok Sabha during the years 1946-47 and 1952-1957. He was a great patriot and an eminent lawyer. He served the country in various capacities. He was Union Minister holding the portfolios of Home Affairs and States, Law and Defence during the years 1951 to 1957. Earlier he had served as Governor of Orissa and West Bengal. He was later the Chief Minister of Madhya Pradesh.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): Sir, we associate with you in the grief expressed at the death of an eminent person, who was an eminent lawyer, a patriot, a freedom fighter and also a prominent worker in the post-independence era for the reconstruction of this country. We were all associated with him too very closely in many fields of work. Even before freedom he was associated with Government in Uttar Pradesh. After that he was associated as the

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head of a State, as Governor, then as a Minister and the last post that he occupied was the Chief Minister of Madhya Pradesh.

He was a person who was respected and liked by most people, even by those who disagreed with him, because he had a very pleasant temperament, a temperament which tried to find out solutions and hot tempers were cooled by his handling of those matters on many occasions.

He passed away at the ripe old age of 81 and passed away after living a full life not only in the ordinary sense of worldly success but in the sense of service to the country which was eminent in almost all the fields in which he worked. We associate, Sir, with you in the grief expressed by you and request you to convey our condolences to the family of the deceased.

SHRI LOBO PRABHU (Udipi): Sir, I am grateful that this opportunity has come to me to associate myself with this motion of condolence. It is on a personal note. I welcome this opportunity because I knew the late Dr. Katju as a lawyer who appeared before me and as a Minister of Co-operation under whom I served. I can only say that he was a rare personality who was always willing to meet anyone at any level. He was a rare personality who was willing to give his best to the country. He was a rare personality because he used his gifts for the country. In these circumstances I would like to recall a single line from the great poet Donne "Death be not proud" because he who is dead is greater than death, he lives for ever.

श्री कंबर लाल गुप्त (दिल्ली सदर)
अध्यक्ष महोदय जो भाव मेरे से पूर्व वक्ताओं ने
व्यक्त किये हैं, मैं अपने आपको उनमें शामिल

करता हूँ। डा० काटजू के निधन से देश में जो स्थान खाली हुआ है, उस का पूरा किया जाना मुश्किल है। उन्होंने देश की स्वतन्त्रता के लिये लड़ाई लड़ी और उस के बाद देश के बनाने में भी बहुत बड़ा काम किया। मैं समझता हूँ कि उनके लिये सबसे बड़ी श्रद्धांजलि यही होगी कि जिस स्वतन्त्रता के लिये उन्होंने लड़ाई लड़ी और जिसके बनाने में उन्होंने काफी काम किया हम लोग भी उन के कदमों पर चलें और इस देश की स्वतन्त्रता की रक्षा करें।

इन शब्दों के साथ मैं अपनी ओर अपने दल की श्रद्धांजलि उनके प्रति व्यक्त करता हूँ और भगवान से प्रार्थना करता हूँ कि उन की आत्मा को शान्ति दे और उन के परिवार को भी शान्ति दे।

SHRI ANBAZHAGAN: On behalf of my group I wish to express our deep sense of sorrow at the demise of one of our great leaders, Dr. Katju. He has been one of the senior members of the Congress and also a great statesman. He belongs to the leaders of the last generation who stood for the integrity of the country as well as the unity recognised not only in their own state but the country as a whole. As such, in his passing away from us we have lost one of our great leaders who would have been more useful to us at the present juncture. On behalf of the DMK I once again second the motion brought by you, Sir, as well as the leader of the House.

SHRI H. N. MUKERJEE: Sir, I rise to associate my party and myself with the feeling of sorrow and condolence that has already been expressed at the passing away of Dr. Katju. Dr. Katju as a Finance Minister of a State had a full life and he has died full of years of honour. Even so, his death creates a void in the public life of our country. He had versatile ability and even as a lawyer he was drawn towards the country's services and at one time he did appear in the courts as defence counsel to help the cause of the pri-

soners in the Meerut Conspiracy case. In independent India he was the Governor of West Bengal, holding an office which has many complexities. But I do not know if any other person has been as popular in that State as Governor as Dr. Katju has been. I had the advantage of coming to know him fairly well when he was a member of this House, and while as Minister he had many critics he had never an enemy. There was something of the old world about him—his courtesy, his dignity, his wide humanity and his flair for friendship. He has passed away and there is a void in the public life of our country which will not be easily filled. I wish you, Sir, to convey our condolences to the bereaved family.

श्री देवेन सेन : मैं संयुक्त सोशलिस्ट पार्टी की तरफ से, जो शोक प्रस्ताव इस समय सदन के सामने प्रस्तुत हुआ है उस में अपने आपको शामिल करता हूँ। डा० काटजू जिस समय बंगाल के गवर्नर थे, उस समय बंगाल में बहुत पौपुलर थे। आपको मालूम होगा कि हमारे यहाँ सरस्वती पूजा होती है, एक दिन में सौ सौ और दो-दो सौ जगह पर होती है, वे इस बात का प्रयत्न करते थे कि उनमें से अधिक से अधिक वे शामिल हो सकें। कभी कभी हम लोगों से बात करने के लिये, मलाह लेने के लिये बुला भेजते — ट्रेडयूनियन्ज के दारे में कभी किसी प्रकार की कोई फौर्मलिटी वह नहीं रखते थे। मैं अपनी ओर से तथा अपनी पार्टी की ओर से उन के प्रति श्रद्धांजलि प्रकट करता हूँ।

SHRI E. K. NAYANAR: Sir, on behalf of my party, I associate with you in the deep sense of sorrow expressed by you on the passing away of Dr. Katju.

SHRI HEM BARUA: On behalf of my party, I associate myself wholeheartedly with the message of condolence that you have expressed and other speakers before me have expressed. It is sad to know that one by one our great leaders of the freedom era are leaving us and Dr. Katju

has joined that grand line of men. As has been stated, he has been an eminent lawyer and eminent statesman, but what impressed me most about him was his humanity and his sense of fair play. He was gentle in demeanour and he was an almost outstanding personality whose image of integrated India we lack today and we very much like to imbibe. I, on behalf of my Party, associate myself with the message of condolences.

MR. SPEAKER: The House may now stand in silence for a short while.

(The Members then stood in silence for a short while)

ORAL ANSWERS TO QUESTIONS

विदेशों से ऋण

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*121. श्री महाराज सिंह भारती :

श्री राम सेवक यादव :

श्री इन्द्रजीत मल्होत्रा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) उन देशों के नाम क्या हैं जो भारत को इस शर्त पर ऋण देते हैं कि भारत उस ऋण में उनके देश से माल खरीदे ;

(ख) क्या यह सच है कि ये वस्तुएं अन्तर्राष्ट्रीय मूल्यों से ड्योढ़े से लेकर दुगुने मूल्यों पर खरीदी जाती है ;

(ग) क्या यह भी सच है कि इस स्थिति के कारण, सरकारी क्षेत्र के उपक्रमों में पूंजी विनियोजन तथा संचारण लागत अधिक है जिसके परिणामस्वरूप उन्हें हानि होती है ;
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(घ) यदि हाँ, तो इसके परिणामस्वरूप होने वाली हानि को दूर करने के लिये सरकार क्या कार्यवाही कर रही है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) सभा को मेज पर एक विवरण रख दिया गया है।

(ख) जी नहीं।

(ग) हालाँकि सामान्य रूप से यह कहा जा सकता है कि सशर्त (टाइड) ऋणों की रकमों से की गयी खरीद से, बिना शर्त ऋणों की रकमों से की गयी खरीद के मुकाबले अधिक लागत आती है लेकिन इससे यह निष्कर्ष निकालना सम्भव नहीं है कि सरकारी क्षेत्र में होने वाली हानि, सशर्त ऋणों से की गयी खरीद के कारण होती है।

(घ) सरकार को, सशर्त ऋणों की रकमों से की जाने वाली खरीद से अपेक्षाकृत अधिक लागत आने की जानकारी है, इसलिए वह हर सम्भव अवसर पर ऋणों के उपयोग पर से पाबन्दियाँ हटाये जाने के लिए जोर देती रहती है।

विवरण

उन देशों के नाम जो भारत को इस शर्त के साथ ऋण देते हैं कि इन ऋणों का इस्तेमाल ऋण देने वाले देशों से वस्तुएं आदि खरीदने के लिये ही किया जाये

1. आस्ट्रिया
2. बेलजियम
3. कनाडा*
4. फ्रांस
5. पश्चिमी जर्मनी**

*कुछ विशेष मामलों में कनाडा से भिन्न देशों से मंगाये जाने वाले मशीनों के हिस्से की, जिनका उपयोग कनाडा से मंगाये गये उपकरणों में किया जाता है, बिल व्यवस्था की अनुमति देता है :

**1967-68 में पश्चिम जर्मनी से ही खरीद की पाबन्दी के बिना 75 लाख डालर की रकम दी।